

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1467
TO BE ANSWERED ON 28.07.2026**

REHABILITATION OF SANITATION WORKERS

1467. SHRI ESWARASAMY K:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government maintains data to identify persons engaged in manual scavenging and hazardous sanitation work under the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013, if so, the number identified, State and year-wise;
- (b) the details of financial assistance, one-time cash support, skill development training and concessional loans provided under the Self Employment Scheme for Rehabilitation of Manual Scavengers during the last five years, State and year-wise;
- (c) the number of deaths reported due to sewer and septic tank cleaning during the last five years and the compensation paid to the families of the deceased, State and year-wise; and
- (d) the funds allocated, released and utilised for mechanisation of sewer cleaning operations and rehabilitation initiatives, State and year-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): 58,098 manual scavengers have been identified during two surveys conducted in 2013 and 2018. The number of the identified manual scavengers, State/UT-wise is at **Annexure-I**. Recently, a fresh survey of manual scavengers, as per the provisions of the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013” has been conducted in all districts of the country in which no manual scavenger has been found.
- (b): One Time Cash Assistance has been provided to all the identified eligible manual scavengers. Year-wise and State-wise details of Skill Development Training and capital subsidy provided under the NAMASTE scheme during last five years, is at **Annexure-II**.
- (c): As reported by the National Commission for Safai Karamcharis (NCSK), State-wise and year-wise details of sanitation workers who lost their lives due to hazardous cleaning of sewer and septic tanks and compensation paid to the legal heirs / dependents of the deceased sanitation workers from 01.01.2021 to 30.06.2026 is at **Annexure-III**.

(d): Ministry of Housing and Urban Affairs launched Swachh Bharat Mission – Urban (SBM-U) 2.0 on 1st October, 2021. It includes a new component i.e. Used Water management (UWM) with one of the objectives as eradication of hazardous entry into sewers and septic tanks and sustaining elimination of manual cleaning, through mechanization of sewer and septic tank cleaning operations. Central share funds for Urban Local Bodies (ULBs) with population less than 1 lakh are released for procuring adequate number of septic tank de-sludging equipment, etc. Under UWM component of SBM-U 2.0 (2021-26), Government has allocated Rs. 15926.55 crores as Central Share to States / UTs for mission period and not to year-wise. Out of the allocated funds, action plan having Central Share of Rs. 15421.72 crore have already been approved.

Annexure-I

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1467 for answer on 28.07.2026 regarding 'Rehabilitation of Sanitation Workers'.

State/UT-wise number of the manual scavengers identified in the surveys conducted in 2013 and 2018 is as under:-

S.No.	State	Survey conducted in 2013	Survey conducted in 2018	Total
1.	Andhra Pradesh	59	1734	1793
2.	Assam	150	3771	3921
3.	Bihar	131	-	131
4.	Chhatisgarh	3	-	3
5.	Gujarat	-	105	105
6.	Jharkhand	-	192	192
7.	Karnataka	689	2238	2927
8.	Kerala	-	518	518
9.	Madhya Pradesh	36	474	510
10.	Maharashtra	-	6325	6325
11.	Odisha	230	-	230
12.	Punjab	90	141	231
13.	Rajasthan	333	2340	2673
14.	Tamil Nadu	342	56	398
15.	Uttar Pradesh	11589	20884	32473
16.	Uttarakhand	134	4854	4988
17.	West Bengal	95	585	680
	Grand Total	13881	44217	58098

Annexure-II referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1467 for answer on 28.07.2026 regarding 'Rehabilitation of Sanitation Workers'.

Year-wise and State-wise details of Skill Development Training and capital subsidy provided under the Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) and National Action for Mechanised Sanitation Ecosystem (NAMASTE) Scheme during last five years is as under:-

S.No.	State	Total number of manual scavengers identified	Skill Development Training Programme					Capital Subsidy				
			2021-22	2022-23	2023-24	2024-25	2025-26	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	1793	72	-	-	-	-	-	-	-	-	-
2	Assam	3921	60	138	-	-	-	-	-	-	2	7
3	Bihar	131	-	-	-	-	-	-	-	-	-	-
4	Chhattisgarh	3	-	-	-	-	-	-	-	-	-	-
5	Gujarat	105	-	-	-	-	-	-	-	-	-	-
6	Jharkhand	192	-	-	-	-	-	-	-	-	-	-
7	Karnataka	2927	98	-	228	-	89	208	315	130	18	-
8	Kerala	518	-	-	12	-	-	-	-	-	-	-
9	Madhya Pradesh	510	-	145	-	-	-	-	-	-	-	-
10	Maharashtra	6325	234	72	-	153	113	1	2	6	-	56
11	Odisha	230	-	-	-	-	-	-	-	-	-	-
12	Punjab	231	-	-	-	-	-	-	5	-	-	-
13	Rajasthan	2673	128	480	302	184	256	-	-	-	14	32
14	Tamil Nadu	398	-	-	-	-	-	-	-	-	-	-
15	Uttar Pradesh	32473	2036	2300	1270	978	1041	107	8	55	32	109
16	Uttarakhand	4988	195	279	172	316	502	-	-	-	22	-
17	West Bengal	680	-	-	16	-	-	61	384	-	-	-
Total		58098	2823	3414	2000	1631	2001	377	714	191	88	204

Annexure-III referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 1467 for answer on 28.07.2026 regarding 'Rehabilitation of Sanitation Workers'.

State-wise and year-wise details of sanitation workers who lost their lives due to hazardous cleaning of sewer and septic tanks and compensation paid to the legal heirs / dependents of the deceased sanitation workers from 01.01.2021 to 30.06.2026 is as under:-

S. No.	Name of State	2021			2022			2023			2024			2025			Upto 30.06.2026		
		No. of Death	Full Compensation paid	Partial Compensation Paid	No. of Death	Full Compensation paid	Partial Compensation Paid	No. of Death	Full Compensation paid	Partial Compensation Paid	No. of Death	Full Compensation paid	Partial Compensation Paid	No. of Death	Full Compensation paid	Partial Compensation Paid	No. of Death	Full Compensation paid	Partial Compensation Paid
1	Andhra Pradesh	2	2	-	3	3	-	-	-	-	-	-	-	-	-	-	-	-	-
2	Bihar	-	-	-	-	-	-	2	2	-	-	-	-	-	-	-	-	-	-
3	Dadra and Nagar Haveli	3	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4	Delhi	4	4	-	10	10	-	-	-	-	7	6	-	5	3	-	3	-	-
5	Goa	-	-	-	-	-	-	-	-	-	1	-	1	-	-	-	-	-	-
6	Gujarat	5	5	-	7	7	-	10	10	-	-	-	-	3	3	-	2	2	-
7	Haryana	6	6	-	23	19	4	6	2	1	1	-	-	7	2	-	4	-	-
8	Jharkhand	-	-	-	-	-	-	1	1	-	-	-	-	-	-	-	-	-	-
9	Karnataka	7	7	-	-	-	-	3	2	-	2	2	-	-	-	-	-	-	-
10	Madhya Pradesh	5	5	-	-	-	-	2	2	-	3	3	-	1	-	1	2	2	-
11	Maharashtra	7	7	-	19	17	1	10	10	-	14	8	4	5	-	-	3	-	-
12	Odisha	2	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
13	Punjab	2	2	-	-	-	-	6	6	-	1	1	-	3	3	-	-	-	-
14	Rajasthan	1	1	-	-	-	-	10	10	-	7	7	-	3	3	-	2	2	-
15	Tamil Nadu	3	3	-	14	13	-	9	8	-	6	6	-	6	5	-	-	-	-
16	Telangana	4	4	-	1	1	-	1	-	1	3	3	-	-	-	-	-	-	-
17	Uttar Pradesh	5	5	-	11	11	-	2	-	1	9	3	-	10	4	-	-	-	-
18	West Bengal	6	6	-	-	-	-	3	-	3	-	-	-	4	3	-	-	-	-
	Total	62	62	-	88	81	5	65	53	6	54	39	5	47	26	1	16	6	-